# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 3376 TO BE ANSWERED ON 06<sup>th</sup> DECEMBER, 2016

# PDS QUOTA OF TELANGANA

## 3376. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether a delegation of elected public representatives from Telangana have submitted any request to the Union Government seeking release of pending dues of Rs. 1640 crores under PDS quota which have not been released so far, if so, the details thereof;
- (b) whether the delegation has also requested to release 2400 MTs of additional rice over and above the regular quota of 6400 MTs to the Government welfare hostels and if so, the details thereof; and
- (c) the steps being taken by the Government to release the above funds immediately without any further delay?

### ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a): Representation from the State Government has been received with regard to release of pending subsidy dues on levy rice procured and distributed during Kharif Marketing Season (KMS) 2014-15. In respect of delivery of excess levy rice, the State Government has been directed to examine their claims thoroughly, as they have not submitted appropriate documents. As far as release of food subsidy is concerned, admissible amount of food subsidy has already been released.
- (b): Monthly allocation of rice has earlier been enhanced on two occasions on the request of the State Govt. The State Govt. has again requested for enhancement of monthly allocation to 8858 MT, which is more than the joint share of States of Andhra Pradesh and Telangana priorbifurcation.
- (c): Does not arise in view of (a) above.

\*\*\*\*